

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/122/2016  
**NAME OF THE PETITIONER(S)** : V. Kesavamurthi  
**NAME OF THE RESPONDENT(S)** : Sands Utility Services Private Limited & 3 others  
**UNDER SECTION** : 397/398  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**  
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1.	Arचना सो Thoyambate Kam	Counsel for Respondents	
2.	S. Haras Kumar for B. Dhanya	Counsel for petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting arguments. Time extended at request. Put up on 21.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)